

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2023
IA(I.B.C)/997(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS BOSTIN ENGINEERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the RP
Ms, Ankita Baid, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/997(KB)2024:**
 - a. IRP is confirmed as RP.
 - b. This application has been filed by the Resolution Professional to place on record the 1st Progress Report, which is placed at page 13 onwards of the application. This application is supported by an affidavit which is placed at page 10 to 12 of the application. The 1st Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**